

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/236/ (IB)/2017

NAME OF THE PETITIONER(S)

: EXPRESS ROADWAYS PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. T.J. RISHIKESH TJ SRI CHNESH

For Respondet

Men

9884862677

soliganeshreya @ smal. con

## <u>ORDER</u>

Counsel for petitioner called but absent. No representation. Counsel for respondent present and stated he could not obtain the proceedings in TCP 511/2017 which has already been initiated by the Division Bench on 16.6.2017 against this respondent. He sought time for filing the copy of the said order. Time extended at request. Put up on 10.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)